

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.†4895  
TO BE ANSWERED ON 26<sup>th</sup> MARCH 2018**

**Working of CBSE**

**†4895. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government has conducted any review of the working of Central Board of Secondary Education (CBSE) as CBSE is working arbitrarily and does not give satisfactory reply to the letters of the elected representatives of public;
- (b) if so, the details thereof along with the shortcomings identified in this regard along with the follow-up action taken by the Government thereon; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) to (c) : The working of Central Board of Secondary Education (CBSE) is governed by the rules and manuals of the Board. The Governing Body of the Board is the supreme policy making body. All its functions and activities are carried out within the ambit of the rules framed by its different Committees, i.e., Finance Committee, Examination Committee, Curriculum Committee and further ratified by the Governing Body. All the decisions taken by the Governing Body are approved by the Secretary, Department of School Education and Literacy, being the controlling authority of the Board.

The Board sends replies to all the elected representatives of the public as per the prescribed procedure either through Ministry of Human Resource Development or directly, as per the rules.

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